

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 54 of 2017 with TP No. 102/397-398/NCLT/AHM/2016 (New)
CP No. 63/397-398/CLB/MB/2015 (Old)**

Coram:


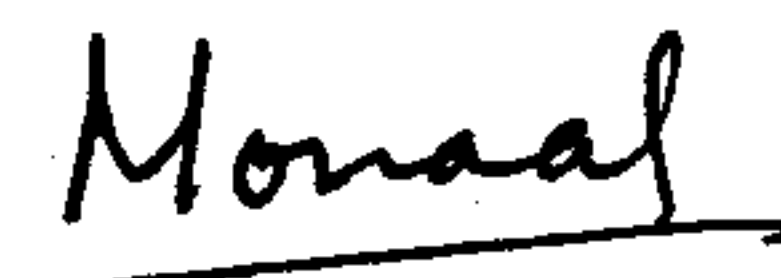
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017**

Name of the Company: Ganpatbhai K. Patel
V/s.
Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	HITESH BUCH	PLS	R-1 to 5	
2.	ARJUN SHETH	ADV & SOLICITOR		
	SAURABH N. SOPARKAR	SR. ADVOCATE] APPLICANT	
	MONAAL J. DAYAWALA	ADVOCATE		

ORDER

Learned Senior Advocate Mr Saurabh Soparkar with Learned Advocate Mr. Monaal Davala present for Petitioner. Learned Advocate Mr. Arjun Sheth with learned PCS Mr. Hitesh Buch present for Respondents no. 1 to 5.

Rejoinder in IA 54/2017 filed.

At request of Learned Counsel for Respondents, list the IA 54/2017 on 21.07.2017 for hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 5th day of July, 2017.